

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 16**

**IA(IBC)(PLAN) /22/2024 (NEW IA) IN C.P. (IB)/2300(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BANK OF INDIA VS MAHAVIR ROADS &  
INFRASTRUCTURE PVT LTD**

Section 9 Sec 30 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Prajakta Menezes, Adv. Geeta T. for the Applicant present. Adv Geeta Toraskar i/b PRM Legal for the Resolution Professional is present through VC. Adv. Shankari Mishra for the Liquidator is present through VC.

**IA(IBC)(PLAN) /22/2024**

Ld. Counsel for the Applicant seeks some time to place on record the synopsis of the proposed plan. List this matter on Board on **29.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**